

FORM A
PUBLIC ANNOUNCEMENT

**[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]**

**FOR THE ATTENTION OF STAKEHOLDERS OF
CAPITAL SAFETY PRODUCTS INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor	CAPITAL SAFETY PRODUCTS INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	May 31, 2010
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U74900TN2010PTC075908
5. Address of the Registered Office of the Corporate Debtor	636/1, Seshachalam Centre, 11 th Floor, Anna Salai, Nandanam, Chennai- 600035
6. Liquidation commencement date of Corporate Person	March 20, 2020
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP-N00265/2017-18/10778
8. Last date of submission of claims	April 19, 2020

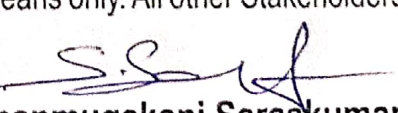
Notice is hereby given that Capital Safety Products India Private Limited has commenced Voluntary Liquidation on March 20, 2020.

The Stakeholders of Capital Safety Products India Private Limited are hereby called upon to submit their proof of claims on or before April 19, 2020 to the liquidator at the address mentioned against item no. 7.

The submission of proof of claims is to be made in accordance with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017. The proof of Claims to be submitted by way of the following forms along with Affidavit and documentary proof in support of claim in, Form B-Claim by Operational Creditors, Form C- Claim by Financial Creditors, Form D- Claim by Workmen or an employee, Form E- Claim Submitted by Authorized Representation of Workmen or an Employee, Form F- Claim submitted by any other Stakeholder. The above mentioned forms can be downloaded from the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.


Shanmugakani Saraskumar

Contact Address: 132A, NTR Street,

Rangarajanpuram Main Road, Kodambakkam, Chennai-600024.

Mobile no: 9444011294 | Email ID: saraskcsca@gmail.com

Registration number: IBBI/IPA-002/IP-N00265/2017-18/10778

Date: March 25, 2020

Place: Chennai